

Declaration of Assets and Liabilities

2021 - 2022
Year:.....

I, Sulain P. Yadav, son/daughter/wife of late Sita Ram Yadav,

aged 22-03-70 years, belonging to Government

service and presently working as Office Attendant

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5000	5000	RAVINDRA KUMAR		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	50,000	10,000			
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC prem - 7435	LIC prem - 7577			
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL			
(vi)	Jewellery (give details of weight and value)	NIL	Gold - 50gm Silver - 50gm - 4,00,000			
(vii)	Other assets, such as values of claims / Interests	NIL	NIL			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1 Ekay Ancestral Land 15,00,000	NIL 2.5 DMC 10,00,000			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	3 Katta Building 25,00,000	NIL			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(v)	Others (such as Interest in property)	NIL	NIL			

(2) I give herein below the details of my liabilities / overdues to public financial Institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	
	(ii) Loans from financial Institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	

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	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax	NIL	

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1147

Gender :- M (M/F)

Date of Birth :- 2 2 0 3 1 9 7 0 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Bhagalpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Sulaim Badat yadav

Name of Employee: Sulaim Badat yadav

Place: Patna Designation: OFFICE ATTENDANT

Date: Department:

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.